

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 14.09.2022**

**Appeal No. 234 of 2022**

M/s. Cash Cow Broking and Advisory  
Solutions & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Mr. Gaurav Bandi, Advocate for the Appellants.

Mr. Ravishekhar Pandey, Advocate with Mr. Shefali Shankar,  
Advocate i/b. MDP & Partners for the Respondent.

ORDER :-

1. Adjourned on the request of the learned counsel for the appellants. List on October 13, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

14.09.2022  
PTM